

### Visit of Study Team to Beesalpur

2809. SHRI GIRDHARI LAL BHARGAVA : Will the Minister of ENVIRONMENT and FORESTS be pleased to state:

(a) whether a study team of his Ministry had visited Beesalpur to know the position of rehabilitation arrangements and compensation being provided to the families displaced due to Beesalpur Dam Project of Rajasthan;

(b) if so, whether the above team has submitted its report; and

(c) if so, the recommendations made in this report?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) and (b). Yes, Sir.

(c) The study team which inspected the project area in June, 1995 has recommended that certain data lacking on various environmental issues, including Rehabilitation and Resettlement of Project, Affected Persons, be sought from the project authorities prior to taking any decision on the project.

[English]

### Formula to Determine Additional Price

2810. SHRI SOBHANADREESWARA RAOVADDE : Will the Minister of FOOD be pleased to state :

(a) whether there is Bhargava Formula to determine the additional price payable to the farmers to pass on 50% of additional profits generated by sale of free sale sugar and other by-products;

(b) if so, the details thereof and when this formula came into force;

(c) whether factor 'L' is not being announced in time in the last few years; and

(d) the latest figures of factor 'L' State-wise?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) and (b). A Sugar Commission was appointed under Justice Bhargava and its report was submitted in 1974. A formula was suggested to pass on part of the surplus generated by the sugar factories to the cane growers. A new Clause 5A was, therefore, introduced in Sugarcane (Control) Order, 1966 effective from 01.10.1974. Under the provisions of Clause 5A of the Sugarcane (Control) Order, 1966, additional cane price, in addition to the minimum cane price, under this order, is payable to the grower in accordance

with the formula (popularly known as Bhargava Formula) given in the Second Schedule of the Order. Government of India announce the zone-wise figures of unit cost of sugar production for each sugar year. Surplus representing the difference between the actual sales value of the total sugar produced during the Sugar year and the value of the sugar produced calculated on the basis of unit cost of production is to be divided equally between the sugar factories and the sugarcane growers.

(c) The factor 'L' could not be announced in time in the last few years due to time lag in collection of data required for its determination.

(d) The latest figures of factor 'L' State-wise are given in the attached statement.

### STATEMENT

*The Zone-Wise Unit Cost 'L' Per Quintal of Sugar for the Sugar Season 1993-94*

S.No.	Zone	Unit Cost of Production (Rs. Per Quintal)
1.	Andhra Pradesh	717.83
2.	Assam, Nagaland, Orissa and West Bengal	759.74
3.	Bihar (North)	824.12
4.	Bihar (South)	811.35*
5.	Gujarat (South)	668.74
6.	Gujarat (Sauashtra)	711.36
7.	Haryana	762.35
8.	Karnataka	713.08
9.	Kerala, Goa and Coastal Karnataka	776.27
10.	Madhya Pradesh	828.33
11.	Maharashtra (South)	712.62
12.	Maharashtra (North)	781.89
13.	Maharashtra (Central)	716.77
14.	Punjab	755.03
15.	Rajasthan	916.54
16.	Tamil Nadu & Pondicherry	731.84**
17.	Uttar Pradesh (Central)	784.81
18.	Uttar Pradesh (East)	823.47
19.	Uttar Pradesh (West)	779.69

\* For the Sugar Season 1992-93. There has been no crushing during the Season 1993-94.

\*\* For the Sugar Season 1992-93. Unit cost for 1993-94 could not be determined for want of relevant information from Govt. of Tamilnadu.